

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**

**Original Application No.221/2017 (SZ)**

Sairam Avenue First Cross Street  
Owners and Residents Welfare Association  
Rep, by its secretary K.Thiagarajan Chennai .....Applicant(s)

Versus

The Commissioner  
Greater Chennai Corporation  
.....Respondent(s)

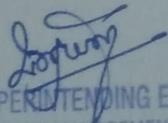
**STATUS REPORT ON BEHALF OF THE COMMISSIONER**  
**GREATER CHENNAI CORPORATION**

I, G.Veerappan Son of Thiru. S.Ganapathy Hindu, aged about 58 years, working as Superintending Engineer, Solid Waste Management Department, Greater Chennai Corporation, having office at Ripon Building, park Town, Chennai-600 003, do hereby solemnly affirm and sincerely state as follows;-

I am the Superintending Engineer, Solid Waste Management Department, Greater Chennai Corporation and as such I am well acquainted with the fact of the above case as per available records. I am swearing this affidavit on behalf of the Third Respondent herein.

I submit that Greater Chennai Corporation is taking all measures to implement the Solid Waste Management Rules, 2016 and constructing Decentralized Plants to process the wet waste and dry waste separately as per the Solid Waste Management Rules, 2016.

I submit that the total solid waste generation in Greater Chennai Corporation is approximately 5100 TPD out of which Wet and dry waste is 2550 TPD each. For processing wet waste Greater Chennai Corporation has decentralized units such as Micro

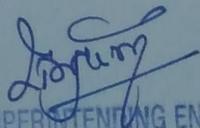
  
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Composting Centers, Vermi Composting Centers, Bio –Gas Plants, Bio – Methanation Plants etc., of design capacity 573 TPD and also under Swachh Bharat Mission construction work is going on for various decentralized units for additional capacity of 417 TPD.

Apart from this, Greater Chennai Corporation has empanelled Service Providers for processing wet waste generated by Bulk Waste Generators.

And also the following solid waste management projects are under various stages for the scientific disposal of wet waste:

- For collecting and processing the Wet Waste and converting to Bio-CNG, a plant of capacity 50 TPD at Central Asphaltic Plant site in Zone-8 in DBFOT Model under PPP mode is completed and trial run is in progress.
- For collecting and processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Madhavaram Phase I (Kodungaiyur), Zone-3 in DBFOT Model under PPP mode is under progress.
- For collecting and processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Pallikaranai Phase I site in Zone-14 in DBFOT Model under PPP mode is under progress.
- For collecting and processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Sholinganallur in Zone-15 in DBFOT Model under PPP mode, the work is under progress.
- Processing and Disposal of Garden Waste and Tender Coconut Shells dumped in Kodungaiyur, Perungudi, Central workshop, old Central Asphaltic Plant and Nandambakkam TPF locations in Chennai City at a capacity of 400 TPD in DFBOT model under PPP mode and is in operation.

  
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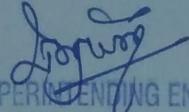
- Processing of Wet Waste by windrows method at a capacity of 50TPD in Madhavaram Facility I, construction work completed and operation to be started after trial.
- Processing of Wet Waste by windrows method at a capacity of 50TPD in Madhavaram Facility II, work is under progress.
- For collecting and processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Koyambedu in Zone-10 in DBFOT Model under PPP mode, work to be started.
- For collecting and processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Pallikaranai Phase II dumping ground in Zone-14 in DBFOT Model under PPP mode, Agreement to be executed.
- For collecting and processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Madhavaram II<sup>nd</sup> site in Zone-3 in DBFOT Model under PPP mode, Agreement to be executed.

I submit that for processing dry waste, Greater Chennai Corporation has decentralized units such as Material Recovery Facility (110 nos) and Resource Recovery Centers (74 nos) of design capacity 350 TPD and also under Swachh Bharat Mission construction work is going on for various decentralized units of capacity 120 TPD. Apart from this Greater Chennai Corporation has empanelled Service Providers for processing dry waste generated by Bulk Waste Generators. And also the following solid waste management projects are under various stages for the scientific disposal of dry waste:

- A Scientific Incinerator of capacity 10 TPD in Manali, Zone- II is functioning for disposing non recyclable dry waste.
- Installation of Scientific Incinerator of capacity 50 TPD under Design, Build, Finance, Operate and Transfer (DBFOT) model with Private & Public Participation (PPP) mode @ Kodungaiyur dumping ground Zone-IV trial run is in progress.

  
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- Utilizing the segregated non recyclable combustible Municipal dry waste of 300 TPD as a fuel in cement factories, and the Greater Chennai Corporation has started issuing above said dry waste to Dalmia Cement.
- Supplying, Installation, testing commissioning and Annual Maintenance of Scientific Incinerator at a Capacity of 100 TPD. per day at the following locations under Swachh Bharat Mission.
  1. Sathankadu - Zone-1
  2. Kodungaiyur - Zone- 4
  3. Ayyanavaram - Zone- 6
  4. Ambattur - Zone- 7
  5. Mylapore - Zone- 9
  6. Pallikaranai - Zone- 14 and all in tender stage.
- Under Swachh Bharat Mission, Greater Chennai Corporation has proposed to install Incinerator of capacity 100 TPD at 3 locations, tender to be invited.
- Establishment of Plastic waste to fuel oil Plant at Sholinganullur and Madhavaram at a Capacity of 20 TPD each and Agreement executed and work to be commenced.
- Greater Chennai Corporation has installed one bailing machine of capacity 40 TPD in Pallikaranai.
- Installation of 3 nos of bailing machines of capacity 40 TPD each at Old TPF near Zonal Office-5, Menambedu burial ground Zone-7 and Otteri TPF Zone 6, the work is in progress under Swachh Bharat Mission.
- For installation of 11 nos of bailing machines of capacity 40 TPD each under Swachh Bharat Mission, technical evaluation of tender is under process.

  
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I submit that Greater Chennai Corporation has the following methods for the disposal of Construction and Demolished waste.

- Processing of Construction & Demolition waste from Zones 1 to 8 at the designated processing facility site at Kodungaiyur at a capacity of 400 M.T. under Design, Build, Finance, Operate and Transfer (DBFOT) model, the work is under progress.
- Processing of Construction & Demolition waste from Zones 9 to 15 at the designated processing facility site at Perungudi at a capacity of 400 M.T. under Design, Build, Finance, Operate and Transfer (DBFOT) model, the work is under progress.

I submit that in Greater Chennai Corporation the Bio mining is being carried out in the following locations for the disposal of legacy waste.

**Pallikaranai:**

Total quantity of 40853 cubic meter of legacy waste has been removed and Pallikaranai dumping site has been reclaimed. Disposal of RDF is in progress.

**Athipattu:**

Total quantity of legacy waste : 86122 M<sup>3</sup>  
Quantity so far remediate : 23507 M<sup>3</sup>  
Balance to be processed : 62615 M<sup>3</sup>  
Probable date of Completion : 30.06.2021

**Sathangadu:**

Total quantity of legacy waste : 125635 M<sup>3</sup>  
Quantity so far remediated : 20245 M<sup>3</sup>  
Balance to be processed : 105390 M<sup>3</sup>  
Probable date of Completion : 30.10.2021

**Perungudi dumping ground:**

In Greater Chennai Corporation, the bio-mining of legacy waste of quantity 30.6 lakhs Cubic meter at Perungudi dumping

ground is in progress for an estimate amount of Rs.350.65 crores.LOA was issued for the above work.

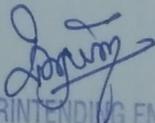
**Kodungaiyur dumping ground:**

Greater Chennai Corporation is proposed to do bio-mining of the Kodungaiyur dump site where waste volume of 64.02 lakhs cubic meter will be biominced within 3 years of period. The approximate total cost of bio-mining is Rs.753.54 Crores at a rate of Rs.1177.00 per Cubic Meter. In addition to bio-mining cost an interim landfill site spread over 25 acres also has to be constructed to accommodate fresh incoming waste having life of 2 years and the cost is approximately Rs.19.68 crores. In addition to Bio-mining and interim landfill cost, the environmental management cost is approximately Rs.4 Crores. Hence, the total project cost of reclamation of Kodungaiyur dump site is approximately Rs.777.22 Crores.

The Detailed Project Report will be furnished within 3 months after arriving at the actual cost of Bio-mining by conducting drone survey, Social Impact Assessment, Environmental Impact Assessment & Geo Technical Study and Waste Characterization Study as well as Technical and Financial Feasibility Assessment.

It is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass suitable orders and thus render justice.

Solemnly affirmed at Chennai () Before me,  
on this the day of March 2021 ()  
and signed his name in my presence () Advocate :Chennai

  
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**M/s. P.T. Ramadevi  
Enroll No.1732/2000  
COUNSEL FOR RESPONDENT 3  
9444344552**